(9)

## Declaration of Assets Liabilities

2024-24 Vears

50(ESt.)

I, SANDEEP K. PANDEYSon of/II/o - SHZY K. PANDEY aged ... years, belonging to BZHAR VIDHAN SABHA service and presently working as (immovable, movable, bank balance, etc.) of myself spouse and dependents\*:-

A. <u>Details of movable assets</u> (Assets in joint name including the extent of joint ownership will also have to be given).

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SI. No.	Description	Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep.3 Name
(i)	Cash		PANDEY			
City	D	100/				
(iii)	Deposits in Banks Financial Institutions And Non-Banking Financial Companies. Bond	3,	_	_		_
	Debentures and Shares in Companies Other financial			-		- :
	Postal Savings, LIC Policies, etc.		_		-	
()	Motor Vehicles Details of make tc.)	MOTORCYCLE				-
1 (16	ewellery (give stails of weight d value)	GOLD-10GRAM SZIVER-250GRAM				
as	her assets, such values of ims/interests					

Note: Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>
[Note:-Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

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<sup>\*</sup> Dependents here means as person substantially dependent on the income f the employee.

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SI. No.		Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep.
(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value					Nam
(iii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value Buildings (Commercial and Residential) - Location(s) - Survey/door Number(s) Extent (Total measurement) Current market value					
A - 1 nu - I mo - C va.	louses partments, etc. Location(s) Survey/Door imber(s) Extent (Total easurement) Current market lue hers (such as erest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues:-

Sl. No.	Description  (i) Loans from Banks	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding
	(ii) Loans from Financial Institutions		
	(iii) Government Dues :- (a) Dues to departments dealing with Government accommodation.		
1	(b) Dues to departments dealing with supply of water. c) Dues to departments lealing with supply of		

	(d) Dues to departments dealing with telephones.		
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to		
	which Income Tax Return filed give also Permanent Account Number (PAN)].	BMPPP97518	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	_	
	(iii) Sales Tax [Only in case of property business].	-	_
	(iv) Property Tax		

## C. Personal Details

 GPF/CPF/PRAN No. : PTS/BLA - 111 Y

 Gender
 : m (M/F)

 Date of Birth
 : 0 2 0 1 1 9 7 0 (DD/MM/YYY)

 Class/Group
 : C (A/B/C)

 Cadre
 : BIHAR VIDHAN LABHA

 Home District
 : BHASACPUR

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place :- PATNA Date :- 18/02/2025 Signature ... Si